F.No. 01(03)/Roster/CESTAT/2025 Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.03.2025

ORDER NO. 67 of 2025

Hon'ble President is pleased to partially modify the roster order no. 42 of 2025 for

CESTAT, New Delhi on 24.03.2025 as follows:-

CESTAT, New	Delhi on 24.03.2025 as follows:- works A	ASSIGNED
	CORAIN C: 1- Mambar	Bench matters
On 24.03.2025	Mr. S. V. Singh, Hon'ble Member (Technical) Single Member	

Note:

In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

(Mukesh Gupta) Deputy Registrar

SPS to Hon'ble President/Hon'ble Member, CESTAT, Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

F.No. 01(03)/Roster/CESTAT/2025 Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.03.2025

ORDER NO. 68 of 2025

Hon'ble President is pleased to order the sitting commencing from 01.04.2025 to 06 06 2025 for CESTAT Delhi as follows:-

PERIOD	CORAM	WORKS ASSIGNED	
From 01.04.2025	Hon'ble Mr. Justice Dilip Gupta, President and	Customs and Excise Division	
to 06.06.2025	Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Bench matters	
From 14.04.2025	Dr. Rachna Gupta, Hon'ble Member (Judicial) and	Service Tax Division Bench	
to 25.04.2025 and	Ms. Hemambika R. Priya, Hon'ble Member (Technical)	matters	
From 13.05.2025	Ms. Binu Tamta, Hon'ble Member (Judicial)	Single Member Bench	
to 23.05.2025		matters	
From 01.04.2025	Ms. Binu Tamta, Hon'ble Member (Judicial) and	Service Tax Division Bench	
to 11.04.2025,	Ms. Hemambika R. Priya, Hon'ble Member (Technical)	matters	
From 28.04.2025	Dr. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench	
to 09.05.2025 and		matters	
From 26.05.2025			
to 06.06.2025			

Note:

- In the event of tour/leave/Chamber work of Hon'ble President/Member (Judicial) in a Division Bench, the Judicial Member sitting in the Single Member Bench will sit in that Division Bench. If both the Judicial Member/ Hon'ble President in the Division Bench are on leave/tour, all Division Bench matters will be heard by the Judicial Member who is sitting in the Single Member Bench with Mr. P. V. Subba Rao, Member (Technical) and in whose absence, Ms. Hemambika R. Priya, Member (Technical) will join the Division Bench and the other Technical Member, if available, will sit in Single Member Bench.
- In the event of leave/tour of a Technical Member, the other Division Bench will hear all matters and the Judicial Member will sit in the Single Member Bench and in the case of Hon'ble President, His Lordship will do the Chamber work.
- All part heard matters are released for fresh hearing before the regular bench unless otherwise specifically constituted by separate order by the Hon'ble President.
- The roster is subject to vacations as declared in 2025 calendar. 4.
- In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

Deputy Registrar

Copy to:-

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